

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT-III**

**ITEM No. 303**

IA-3027/2024

**IN**

**IB-139(ND)/2024**

**IN THE MATTER OF:**

PREM PRAKASH

.... Petitioner/Applicant

Vs.

SPG INFRA PROJECTS PRIVATE LIMITED

.... Respondent

**Order u/S. 9 of Insolvency & Bankruptcy Code (IBC), 2016.**

**Order delivered on 19.07.2024**

**CORAM:**

**SH. BACHU VENKAT BALARAM DAS**

**HON'BLE MEMBER (JUDICIAL)**

**SH. ATUL CHATURVEDI**

**HON'BLE MEMBER (TECHNICAL)**

**HYBRID HEARING (PHYSICAL & VC)**

**PRESENT:**

For the OC : Mr. Anurag Ojha, Mr. Vipul Kumar, Mr. Deepak  
Somani, Advs.

For the Respondent : Mr. Komal Bihani, Adv.

**ORDER**

**IB-139(ND)/2024, IA-3027/2024**

One week time granted to the parties to bring the written submissions on record.

List the matter for compliance **on 07.08.2024.**

-Sd-

**(ATUL CHATURVEDI)**  
**MEMBER (TECHNICAL)**

-Sd-

**(BACHU VENKAT BALARAM DAS)**  
**MEMBER (JUDICIAL)**

Ajay